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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.92/17	-	For issue of notices to ROC/RD	14	Bearys Global Infotech Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Hari Baba Thota Petitioner *hB*

PCSI for petitioner is present. Report from ROC is received. PCS has informed the Tribunal that he has not taken out publication and again he requested time for publication. Petitioner company is directed to publish the Hindu, English Daily and Udayavani, Kannada Daily. The publication shall be atleast 14 days before the date of hearing. The matter is listed for hearing on 22.11.2017. PCS is also directed to collect notices from the Registry and seve on the RD.

List it on 22.11.2017.

MEMBER (J)

MEMBER (T)